

(18)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-08-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/393/IB/2020

PETITION NUMBER : CP/1307/IB/2018

**NAME OF THE PETITIONER(S) : V.VENKATA SIVAKUMAR (LIQUIDATOR)
OF M/S THE JEYPORE SUGAR COMPANY LTD**

NAME OF THE RESPONDENT(S) : IDBI BANK LIMITED AND ORS

UNDER SECTION : SEC,60 (5)

ORDER

Learned Authorized Representative Mr. V. Venkata Sivakumar (Liquidator) and Learned Counsel Mr. S. Sathyanarayanan for R1 (IDBI) are present.


Counsel for R1 is directed to file counter before the next date of hearing

List the matter on **15.09.2020** for hearing.

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**[S. VIJAYARAGHAVAN]
Member (Technical)**

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**[R. SUCHARITHA]
Member (Judicial)**

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